# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

## UNSTARRED QUESTION NO. 2531 TO BE ANSWERED ON 12.03.2018

#### **EXPLOITATION OF WORKERS IN MUMBAI AIRPORT**

#### 2531. DR. KIRIT SOMAIYA:

### Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government is aware about the exploitation of workers by a certain Company at Mumbai Airport;
- (b)if so, the details thereof;
- (c)whether it is true that the Company has laid-off its employees by abusing laws/ violating labour laws and if so, the details thereof;
- (d)whether any special inspection, investigation has been initiated/ done in this case;
- (e)if so, the details thereof; and
- (f) the action taken against the company to protect the workers?

#### **ANSWER**

# MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

Chief Labour Commissioner (Central) Organization conducts inspection of the establishments at Mumbai Airport under various Labour Laws from time to time and initiate legal action as per law for violations. Interest of the workers is protected through these inspections. Around 2101 employees of M/s Cambata Aviation (P) Ltd., a ground handling service provider at Airport were not paid wages for the period March, 2016 to September, 2016 due to discontinuance of operations. The company was directed to pay unpaid wages amounting to Rs. 31,92,51,772/- together with a compensation amounting to Rs. 2,94,14,000/- . A recovery certificate had been issued on 07.08.2017 for recovery of the amount which is pending before the Collector, Mumbai Sub Urban District and status is being monitored. Similarly in the case of another company M/s Livewell Aviation Services (P) Ltd., a ground handling service provider at Mumbai Airport, an order in favour of 402 workers for non-payment of wages amounting to Rs. 62,88,100/- was decided. However the company filed a writ petition in Bombay High Court and the same has been stayed. No case of lay off against any company operating at Mumbai Airport has been reported.

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